

**Central Administrative Tribunal  
Principal Bench, New Delhi**



**OA No.3060/2018  
MA No.3423/2018**

**This the 18<sup>th</sup> day of February, 2021**

(Through Video Conferencing)

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman  
Hon'ble Ms. Aradhana Johri, Member (A)**

Dr. Hirdaya Hulas Nag  
S/o Sh. Late Awadh Ram  
Professor of Gastrointestinal Surgery  
GB Pant Institute of Postgraduate Medical  
Education & Research (GIPMER)  
1-J.L. Nehru Marg, New Delhi-110003  
Address: C-119, Pragati Vihar Hostel  
Lodhi Road Group 'A'  
New Delhi-110003. ...Applicant

(By Advocate: Dr. Ashwani Bhardwaj)

**VERSUS**

1. Union of India  
Through the Secretary  
Ministry of Health and Family Welfare  
Nirman Bhawan  
New Delhi-110011.
2. Government of NCT of Delhi  
Through the Principal Secretary  
Department of Health and Family Welfare  
Delhi Secretariat
3. GIPMER(GB Pant Hospital), New Delhi  
Through the Medical Director  
Administrative Block, GIPMER (GB Pant Hospital)  
1, Jawahar Lal Nehru Marg  
New Delhi-110002.
4. Dr. Anil Kumar, S/o Sh. J.C. Agarwal  
Director Professor, GIPMER, New Delhi  
Residential Address: E-333

Nirman Vihar, Delhi-110092.

...Respondents



## **ORDER (Oral)**

**Justice L. Narasimha Reddy:**

We heard the OA at some length. During the course of the hearing of the OA, it emerged that certain developments have taken place ever since the OA is filed. Noticing that, counsel for the applicant sought permission of the Tribunal to withdraw the OA after obtaining instructions from his client, without prejudice to the rights of the applicant to file a fresh OA.

2. Permission is accorded and the OA is allowed to be dismissed as withdrawn, leaving it open to the applicant to file a fresh OA. There shall be no order as to costs.

**(Aradhana Johri)**  
**Member (A)**

**(Justice L. Narasimha Reddy)**  
**Chairman**

/pj/rk/vb/sd